GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:25
ANSWERED ON:09.08.2012
PRODUCTION OF PETROLEUM PRODUCTS
Singh Shri Rajiv Ranjan (Lalan);Yadav Shri Dinesh Chandra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the production capacity of the various refineries both in the public and private sectors, refinery-wise, at present vis-Ã -vis their production capacity during the year 2004-05 along with the estimated capacity likely to be achieved by the year 2016;
- (b) whether the production capacity of the said refineries have been increasing constantly during the last few years and the production of various petroleum products therefrom is more than the requirement of the country;
- (c) if so, the details of production vis-Ã -vis the requirement of various petroleum products in the country during the years 2004-05 and 2012-13(estimated);
- (d) whether the production of petroleum products by processing crude oil in the country is an economically viable industry; and
- (e) if so, the details thereof along with the average annual profit earned by each of the public sector oil refineries during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.25 BY SHRI DINESH CHANDRA YADAV AND SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH TO BE ANSWERED ON 9TH AUGUST, 2012 REGARDING PRODUCTION OF PETROLEUM PRODUCTS

- (a) The total refining capacity of the country has increased by 67.30% from 127.356 MMTPA in 2004-05 to 213.066 MMTPA as on 1.4.2012. It is further projected to go up to 264.966 MMTPA by 2015-16. Refinery-wise capacity is given in Annexure-I.
- (b) and (c): Yes, Madam. Production capacity of the Indian refineries has been increasing constantly during the last few years. Details of production of various petroleum products vis-Ã -vis requirement of various products in the country during the year 2004-05 and 2012-13(estimated) are given in Annexure-II.
- (d) Yes, Madam. Processing of crude oil and production of petroleum products by refineries/oil companies are undertaken by them based on commercial consideration and viability assessment.
- (e) The Profit After Tax(PAT) of the downstream public sector oil marketing companies and the three stand-alone refineries in the public sector after accounting for the compensation of their under-recoveries during the last three years are as under:-

(Rs.Crore)

Companies 2009-10 2010-11 2011-12

Downstream Oil Companies

Indian Oil Corporation Limited 10221 7445 3954

 ${\tt Hindustan\ Petroleum\ Corporation\ Limited\ 1301\ 1539\ 911}$

Bharat Petroleum Corporation Limited 1538 1547 1311

Stand Alone Refineries

Mangalore Refinery & 1112 1177 909 Petrochemicals Limited

Chennai Petroleum Corporation Limited 603 512 62

Numaligarh Refineries Limited, 232 279 184

The downstream oil companies could report profits only as a result of getting significant compensation of their under-recoveries from the Government and public sector upstream oil companies. Had compensation for under-recoveries not been provided, the combined loss of the three public sector oil marketing companies during 2011-12 would have been Rs.1,31,643 crore.